



THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court Of Assam, Nagaland, Mizoram and Arunachal Pradesh)

[CAUSE LIST FOR LOK-ADALAT]
[FOR SATURDAY, THE 14TH DAY OF MARCH, 2015]
[PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE, (ACTING)]

[AT 10:30 A.M.]

BEFORE
HON'BLE MR. JUSTICE N. CHAUDHURY

Conciliators
1. Mr. Rupjyoti Bordoloi
2. Mr. Kalyan K. Surana

ACQUISITION OF LAND

1	LA.App. 16/2003 WITH LCRS FIXED, WITH	MAHESH BORDOLOI vs COLLECTOR OF JORHAT	MR. I LAHIRI MR. D DAS MR. A DAS MR. K DAS	GA, ASSAM
2	LA.App. 17/2003 WITH	RANJIT BORDOLOI vs COLLECTOR OF JORHAT	MR. D DAS MR. K DAS MR. A DAS MR. I LAHIRI MR. T HUSSAIN MS. M BORDOLOI	GA, ASSAM
3	LA.App. 18/2003 WITH	RATNESWAR NEOG vs DISTRICT COLLECTOR , JORHAT	MR. D DAS MR. K DAS MR. A DAS	GA, ASSAM
4	LA.App. 19/2003 WITH	M SARMA vs COLLECTOR OF JORHAT	MR. D DAS MS. A DAS MR. K DAS	GA, ASSAM
5	LA.App. 20/2003 WITH	PRASAD BORDOLOI vs COLLECTOR OF JORHAT	MR. D DAS MR. A DAS MR. K DAS MR. I LAHIRI	GA, ASSAM
6	LA.App. 21/2003 WITH	NIRUPAMA BHUYAN vs COLLECTOR OF JORHAT	MR. D DAS MR. K DAS MR. I LAHIRI MR. I HUSSAIN MS. M BORDOLOI	GA, ASSAM
7	LA.App. 22/2003 WITH	KUMUD BORDOLOI vs COLLECTOR OF JORHAT	MR. D DAS MR. A DAS MR. K DAS MR. I LAHIRI	GA, ASSAM
8	LA.App. 23/2003	APURBA BORDOLOI vs COLLECTOR OF JORHAT .	MR. D DAS MR. K DAS MR. A DAS MR. I LAHIRI MS. M BORDOLOI	GA, ASSAM
9	LA.App. 11/2005 MC 1870/2005	NORTH EAST FRONTIER RAILWAY vs DEBEN BASUMATARY AND ORS	MS. B DEVI MS. S MAHANTA	
10	LA.App. 12/2005 WITH MC 1898/05	NORTH EAST FRONTIER RAILWAY vs KADIRUDDIN AHMED AND ORS	MS. B DEVI MS. S MAHANTA	
11	LA.App. 13/2005 MC 1900/05	NORTH EAST FRONTIER RAILWAY vs BHUPENDRA NATH SARMA AND ORS	MS. B DEVI MS. S MAHANTA	
12	LA.App. 14/2005 WITH LCR	NORTH EAST FRONTIER RAILWAY vs BELETI BALA NATH AND ORS	MS. B DEVI MS. S MAHANTA	

13	LA.App. 10/2005 WITH LCR	NORTH EAST FRONTIER RAILWAY vs KHARGESWAR SARMA	MS. B DEVI MS. S MAHANTA	
14	LA.App. 15/2005 LCR	NORTH EAST FRONTIER RAILWAY vs ABALA KAKATI AND ORS	MS. B DEVI MS. S MAHANTA	
15	LA.App. 16/2005 MC 1905/05	NORTH EAST FRONTIER RAILWAY vs KRISHNA RAM NATH AND ORS	MS. B DEVI MS. S MAHANTA	MR. S SAIKIA MR. N K KALITA
16	LA.App. 17/2005 MC 1908/05 MC 1909/05	NORTH EAST FRONTIER RAILWAY vs SANAT NATH AND ORS	MS. B DEVI MS. S MAHANTA	MR. K R PATHAK MR. M R PATHAK
17	LA.App. 18/2005 MC 1912/2005 LCR	NORTH EAST FRONTEIR RAILWAY vs DHARANI KANTA SHARMA AND ORS	MS B DEVI MS. S MAHANTA	
18	LA.App. 7/2007 CO 7/2007 PB - 1. LCR 4 FILES NOT BY HON, I. SHAH, J	BHARAT SANCHAR NIGAM LTD. vs PRASANNA KR. BHARATIA & ORS	G P BHOWMIK R HAZARIKA S S ROY	GA, ASSAM MR. R DE MS. N MITRA MS. D DEVI
19	LA.App. 3/2009 WITH MC 2603/2009 &	NORTH EAST FRONTIER RAILWAY vs GOKUL KALITA & ANR	MRS U CHAKRABORTY MS. M CHATTERJEE	
20	LA.App. 5/2010 B/O	DHRUBA NARAYAN DAS, vs THE COLLECTOR OF KAMRUP & ANR,	MR. D DAS MRS. S BORA MR. Z AHMED	MR. K R PATHAK MR. M R PATHAK
21	LA.App. 6/2010 B/O	NAGENDRA NATH BARMAN, vs THE COLLECTOR OF KAMRUP & ANR,	MR. D DAS MRS. S BORA MR. Z AHMED	MR. K R PATHAK MR. M R PATHAK
22	LA.App. 7/2010 B/O	SMT. ANIMA BARMAN, vs THE COLLETOR OF KAMRUP & ANR,	MR. D DAS MRS. S BORA MR. Z AHMED	MR. K R PATHAK MR. M R PATHAK
23	LA.App. 8/2010 B/O	KANAK CH. BARMAN, vs THE COLLECTOR OF KAMRUP & ANR,	MR. D DAS MRS. S BORA MR. Z AHMED	MR. K R PATHAK MR. M R PATHAK
24	LA.App. 22/2010 MC 3014/10(STAY)	HINDUSTAN PETROLEUM CORPORATION LTD. & ANR, vs JOGINDAR BHAGAT & 2 ORS	MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA	MR. C K S BARUAH MS. A DEY MR. S DAS MR. D M NATH MR. T C KHATRI MR. S CHAUHAN MR. S CHOUHAN
25	LA.App. 23/2010 MC 3015/10(STAY)	HINDUSTAN PETROLEUM CORPORATION LTD. & ANR, vs SUDARSHAN SAH & 2 ORS,	MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA	MR. C K S BARUAH MS. A DEY MR. S DAS MR. D M NATH MR. T C KHATRI MR. S CHAUHAN MR. S CHOUHAN
26	LA.App. 24/2010 MC 3016/10(STAY)	HINDUSTAN PETROLEUM CORPORATION LTD. & ANR, vs RAM SARUP DAS & 2 ORS,	MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA	MR. C K S BARUAH MR. A DEY MR. S DAS MR. D M NATH MR. T C KHATRI MR. S CHAUHAN MR. S CHOUHAN
27	LA.App. 3/2013 MC 1098/2013 FIXED	NORTH EAST FRONTIER RAILWAY vs BHOGESWAR KALITA & ANR,	MRS. U CHAKRABORTY MS. A CHOUDHURY MS. M CHATTERJEE	
28	LA.App. 5/2013 MC 1186/2013 FIXED	NORTH EAST FRONTIER RAILWAY, vs BINOD CHANDRA KUMAR & ANR,	MRS. U CHAKRABORTY MS. M CHATTERJEE MS. D SONOWAL MS. D HALOI MS. N DAS	

29 LA.App. 7/2013
FIXED

BIJAY RAHANG & 4 ORS.
vs
THE COLLECTOR, KAMRUP (M)
& ANR.

MR. G C PHUKAN
MR. S K SINGH
MR. N K CHAKRABORTY
MR. S SINGH

GA, ASSAM
MR. A M BUZARBARUAH
MS. M BARMAN
MS. D GHOSH
MR. M ISLAM

No of Cases :

29

Sd/-
Registrar (Vigilance) GHC-cum
Secretary, Gauhati High Court Legal Services Committee